

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-67/2022/3868 /A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Lohit Kumar Saikia,
District & Sessions Judge,
Sivasagar.

Dated Guwahati the th 10 May, 2023.

Sub: **Casual leave alongwith Station leave permission.**

Ref:- Your letter No. DJSV/STDR/F-/2023/2912, dtd. 03.05.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 06.05.2023 alongwith station leave permission from the evening of 04.05.2023 till the morning of 08.05.2023**, has been granted. The Addl Sessions Judge cum Special Judge, POCSO, Sivasagar and in her absence, the Addl. District & Sessions Judge, FTC, Sivasagar and in his absence, the next senior most Judicial officer at the station shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-67/2022/3869 /A, dated , 10-05-2023

Copy to:

✓ 1. The Project Manager, Gauhati High Court

Sd/-
JT. REGISTRAR (VIGILANCE)
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